

**NOTIFICATION No.5/2015**

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The Senior Civil Judges mentioned in Column (1) below are transferred and posted to the posts noted against their names in Column (2) below :

| <b>Sl. No</b> | <b>Name and Designation<br/>(1)</b>  | <b>Transferred and posted as<br/>(2)</b>   |
|---------------|--|--|
|               | <b><u>Thiru / Tmt. Selvi</u></b>   |  |
| 1             | G.Kalavathy,<br>Judicial Officer/Chairman,<br>Taxation Appeals Tribunal,<br>Corporation of Coimbatore, Coimbatore. | Principal Sub Judge, Coimbatore vice<br>Thiru M.Elavarasan, transferred.   |
| 2             | M.Elavarasan,<br>Principal Sub Judge, Coimbatore.  | I Additional Sub Judge,<br>Coimbatore in the existing vacancy.   |
| 3             | S.Murugesan<br>Judicial Officer/Chairman,<br>Taxation Appeals Tribunal,<br>Corporation of Madurai, Madurai         | On deputation, posted as<br>Secretary,<br>District Legal Services Authority,<br>Madurai in the existing vacancy. |
| 4             | K.Seetharaman,<br>Judicial Officer/Chairman,<br>Taxation Appeals Tribunal,<br>Corporation of Salem, Salem.         | Sub Judge,<br>Rasipuram in the existing vacancy.   |
| 5             | R.Navamurthy,<br>Judicial Officer/Chairman,<br>Taxation Appeals Tribunal,<br>Corporation of Tiruppur, Tiruppur.    | Principal Sub Judge, Tiruppur in the<br>existing vacancy.  |
| 6             | C.Buvaneswari,<br>Judicial Officer/Chairman,<br>Taxation Appeals Tribunal,<br>Corporation of Vellore, Vellore.     | Special Sub Judge,<br>Special Sub Court to deal with LAOP<br>Cases, Vellore in the existing vacancy.             |

**OFFICIAL MEMORANDUM**

Sub:Courts and Judges – Senior Civil Judges – transfer and postings –  
notification issued – joining instructions issued.

Ref: High Court's Notification No.5/2015, dated 13.01.2015.

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(1)Ms.G.Kalavathy, Judicial Officer / Chairman, Taxation Appeals Tribunal, Corporation of Coimbatore, Coimbatore, (2)Thiru S.Murugesan, Judicial Officer / Chairman, Taxation Appeals Tribunal, Corporation of Madurai, Madurai, (3)Thiru R.Navamurthy, Judicial Officer / Chairman, Taxation Appeals Tribunal, Corporation of Tiruppur, Tiruppur and (4)Ms.C.Buvaneswari, Judicial Officer / Chairman, Taxation Appeals Tribunal, Corporation of Vellore, Vellore who have been transferred from their respective present posts and given postings in the same stations, in the High Court's Notification cited above are required to take charge of their respective new posts immediately.

On taking over charge of their respective new posts, (1)Ms.G.Kalavathy, (2)Thiru S.Murugesan, (3)Thiru R.Navamurthy and (4)Ms.C.Buvaneswari are required to hold full additional charge of the posts of (i)Judicial Officer / Chairman, Taxation Appeals Tribunal, Corporation of Coimbatore, Coimbatore, (ii) Judicial Officer / Chairman, Taxation Appeals Tribunal, Corporation of Madurai, Madurai, (iii) Judicial Officer / Chairman, Taxation Appeals Tribunal, Corporation of Tiruppur, Tiruppur and (iv) Judicial Officer / Chairman, Taxation Appeals Tribunal, Corporation of Vellore, Vellore respectively, until further orders.

Thiru K.Seetharaman, Judicial Officer / Chairman, Taxation Appeals Tribunal, Corporation of Salem, Salem who has been transferred and posted as Sub Judge, Rasipuram in the High Court's Notification cited above is required to hand over charge of his post to the Commissioner, Corporation of Salem immediately and take charge of the post of Sub Judge, Rasipuram without availing full joining time.

Thiru M.Elavarasan, Principal Sub Judge, Coimbatore who has been transferred and posted as I Additionl Sub Judge, Coimbatore in the High Court's Notification cited above is required to hand over charge of his post to his successor immediately and take charge of his new post immediately on the same day.

The receipt of this Official Memorandum is required to be acknowledged at once.

HIGH COURT, MADRAS.  
DATED:13.01.2015.

Sd/- P.KALAIYARASAN  
REGISTRAR GENERAL